

HIGH COURT OF CHHATTISGARH, BILASPUR

MODIFICATION

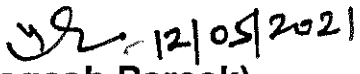
No. 4603/RJ/2021

Bilaspur, Dated: 12/05/2021

In partial modification to the order of Hon'ble the Chief Justice dated 05.05.2021 regarding Instructions for sitting and filing during Summer Vacation period and also as per instruction of Lordship for ensuring proper listing, the present system needs some amendment which is as follows and same shall be effective from 12.05.2021.

Cases/applications filed up to 4.30 P.M. on the day just before the preceding working day to sitting day of Hon'ble Bench may be considered for listing on that sitting day and cause list shall be published on the day just before sitting day.

By order of Hon'ble the Chief Justice


(Yogesh Pareek)
Registrar (Judicial)

HIGH COURT OF CHHATTISGARH, BILASPUR

Endt.No. 4604/ R(J)/2021

Bilaspur, Dated 12/05/2021

1	Reader to Hon'ble the Chief Justice, High Court of Chhattisgarh, Bilaspur to place it before His Lordship.
2	Reader to Hon'ble Mr. Justice Prashant Kumar Mishra, High Court of Chhattisgarh, Bilaspur to place it before His Lordship.
3	Reader to Hon'ble Mr. Justice Manindra Mohan Shrivastava, High Court of Chhattisgarh, Bilaspur to place it before His Lordship.
4	Reader to Hon'ble Mr. Justice Goutam Bhaduri, High Court of Chhattisgarh, Bilaspur to place it before His Lordship.
5	Reader to Hon'ble Mr. Justice Sanjay K. Agrawal, High Court of Chhattisgarh, Bilaspur to place it before His Lordship.
6	Reader to Hon'ble Mr. Justice P. Sam Koshy, High Court of Chhattisgarh, Bilaspur to place it before His Lordship.
7	Reader to Hon'ble Mr. Justice Sanjay Agrawal, High Court of Chhattisgarh, Bilaspur to place it before His Lordship.
8	Reader to Hon'ble Mr. Justice Rajendra Chandra Singh Samant, High Court of Chhattisgarh, Bilaspur to place it before His Lordship.
9	Reader to Hon'ble Mr. Justice Arvind Singh Chandel, High Court of Chhattisgarh, Bilaspur to place it before His Lordship.
10	Reader to Hon'ble Mr. Justice Parth Prateem Sahu, High Court of Chhattisgarh, Bilaspur to place it before His Lordship.
11	Reader to Hon'ble Mr. Justice Gautam Chourdiya, High Court of Chhattisgarh, Bilaspur to place it before His Lordship.
12	Reader to Hon'ble Mrs. Justice Vimla Singh Kapoor, High Court of Chhattisgarh, Bilaspur to place it before Her Lordship.
13	Reader to Hon'ble Mrs. Justice Rajani Dubey, High Court of Chhattisgarh, Bilaspur to place it before Hrs Lordship.
14	Reader to Hon'ble Mr. Justice Narendra Kumar Vyas, High Court of Chhattisgarh, Bilaspur to place it before His Lordship.
15	Reader to Hon'ble Mr. Justice Naresh Kumar Chandravanshi, High Court of Chhattisgarh, Bilaspur to place it before His Lordship.
16	The Registrar General, High Court of Chhattisgarh, Bilaspur.
17	The Registrar (Vigilance/I & E/Judicial/S & A Cell), High Court of Chhattisgarh, Bilaspur.
18	The Joint Registrar, High Court of Chhattisgarh, Bilaspur.
19	The Additional Registrar (Judl./D.E. & E/CPC/Admn./Classification//Civil/Criminal), High Court of Chhattisgarh, Bilaspur.
20	The Advocate General, Government of Chhattisgarh, Bilaspur.
21	The Secretary, High Court Legal Services Committee, Bilaspur.
22	The Secretary, High Court Bar Association, Bilaspur.

23	The Assistant Solicitor General of India, Central Govt. High Court Premises, Bilaspur.
24	The Secretary, Chhattisgarh High Court Practicing Advocates Association, Bilaspur.
25	The Deputy/Assistant Registrars/ Section Officers/ In-charge (O/o AR(J)/Civil/ Criminal/ Writ/ Central Filing/Cause List Section/ Lawzima/ Paper Book & Inspection/ Library/ Protocol/ Court Officer/S.W./Supreme Court Section), High Court of Chhattisgarh, Bilaspur.
26	The OIC-NIC, High Court of Chhattisgarh, Bilaspur for uploading the same on official website of High Court of Chhattisgarh.

Copy forwarded for kind information.

By order of Hon'ble the Chief Justice

YK 12/05/2021
(Yogesh Pareek)
Registrar (Judicial)